

From,

Sri Satish Kumar Pushkar,  
Assistant Registrar (Services),  
High Court of Judicature at  
Allahabad.

To

Prof. (Dr.) V. Vijayakumar,  
Vice Chancellor,  
National Law Institute University,  
Kerwa Dam Road, Bhopal-462044 (M.P.).

No. 391/Admin. (Services)/2020 Allahabad: Dated: September 25, 2020

**Subject: Regarding Nomination for Online PG Diploma Programme on 'Cyber Law, Crime Investigation & Digital Forensics'.**

Sir,

With reference to your letter no. 1498/NLIUB dated 25.08.2020, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate following 50 Officers for participating in the nine (09) months Online PG Diploma on Cyber Law, Crime Investigation and Digital Forensics, which is being organized by the National Law Institute University (NLIU), Bhopal and National e-Governance Division, Ministry of Electronics and Information Technology (MeitY), Government of India:

**TABLE**

S.No.	Name	Posting
<b>Judicial Officers from HJS Cadre</b>		
1	Sri Avnish Saxena, District & Sessions Judge	Jhansi
2	Sri Rajeev Bharti, Presiding Officer, Motor Accidents Claim Tribunal	Sambhal at Chandausi
3	Sri Sanjay Shanker Pandey, District & Sessions Judge	Gonda
4	Smt. Kamlesh Kuchhal, Principal Judge, Family Court	Etah
5	Sri Narendra Kumar-IV, Principal Judge, Family Court	Saharanpur
6	Sri Mayank Chauhan, Presiding Officer, Motor Accidents Claim Tribunal	Gonda
7	Sri Shiva Nand Singh, ADJ	Agra
8	Sri Mohd. Asharaf Ansari, ADJ	Meerut
9	Sri Nand Pratap Ojha, ADJ (POCSO)	Aligarh
10	Sri Sham Kumar, ADJ	Lakhimpur Kheri
11	Sri Pankaj Misra, ADJ	Meerut
12	Sri Mukesh Kumar Singh-I, Spl. Judge (E.C. Act)	Basti
13	Sri Subhash Chandra-VIII, Addl. Principal Judge, Family Court	Saharanpur
14	Samar Pal Singh Balyan, ADJ	Kairana (Shamli at Kairana)
15	Smt. Kiran Bala, ADJ/Spl. Judge Anti Corruption V.B. UPSEB	Meerut
16	Sri Yadavendra Singh, Spl. J. (SC/ST Act)	Farrukhabad
17	Km. Rinku, ADJ	Meerut
18	Sri Pratham Kant, ADJ (POCSO), Auraiya	Auraiya
19	Km. Parul Jain, Spl. Judge (Dacoity), Etah	Etah
20	Sri Kamlesh Kumar Pathak, Spl. Judge (SC/ST Act)	Kaushambi
21	Sri Harsh Agarwal, ADJ, Meerut	Meerut
22	Sri Dinesh Tiwari, ADJ, Kaushambi	Kaushambi
23	Smt. Shikha Srivastava, Addl. Principal Judge, Family Court	Raebareli

24	Sri Rakesh Pandey, ADJ (POCSO)	Sant Kabir Nagar at Khalilabad
25	Sri Abhinitam Upadhyay, ADJ	Aligarh
26	Smt. Pratibha Saxena-II, ADJ (POCSO)	Hathras
<b>Civil Judge (Senior Division) Cadre</b>		
27	Sri Navneet Kumar Bharti, CJM	Bahraich
28	Smt. Alaka Yadav, Civil Judge (Sr. Div.)	Unnao
29	Sri Farrukh Inam Siddiqui, ACJM	Unnao
30	Sri Hemant Kumar Kushwaha, Civil Judge (S.D.)	Meerut
31	Sri Sharad Kumar Chaudhary, ACJM	Lucknow
32	Sri Ankur Garg, CJM	Kasganj
33	Sri Suraj Mishra, Civil Judge (S.D.)	Lalitpur
34	Sri Rajendra Kumar Singh, CJM	Farrukhabad
35	Sushri Priti Chaudhary, Deputy Director, JTRI	Lucknow
36	Dr. Lucky, Civil Judge (S.D.)/ACJM	Sadabad (Hathras)
37	Sri Saurabh Srivastava, ACJM	Unnao
38	Sri Vinod Sharma, CJM	Mau
<b>Civil Judge (Junior Division) Cadre</b>		
39	Sri Niraj Kumar Tripathi, Civil Judge (J.D.)	Azamgarh
40	Sri Virek Aggarwal, Civil Judge (Jr. Div.)	Sambhal at Chandausi
41	Sri Mahendra Kumar Pandey, Civil Judge (J.D.)	Baberu (Banda)
42	Sri Anupam Dubey, Judicial Magistrate	Azamgarh
43	Sushri Arpita Yadav, Addl. Civil Judge (Jr. Div.)	Lucknow
44	Sri Pranav Tripathi, Civil Judge (Jr. Div.)	Ramabai Nagar
45	Sushri Shobha Bhati, Judicial Magistrate	Agra
46	Sushri Nagma Khan, Civil Judge (Jr. Div.)	Budaun
47	Sushri Vandana Agarwal, Civil Judge (J.D.)	Gautambuddha Nagar
48	Smt. Nutan Chauhan, Civil Judge (Jr. Div.)	Sahaswan (Budaun)
49	Sri Shashank Gupta, Judicial Magistrate	Gautambuddha Nagar
50	Sri Avinash Kumar Mishra, Addl. Civil Judge (J.D.)	Ballia

I am, therefore, to request you to kindly take necessary action accordingly.

**Yours faithfully,**

sd/-

**Assistant Registrar (Services)**

**No. 391(i)/Admin. (Services)/2020 Allahabad: Dated: September 25, 2020**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Etah, Saharanpur, Agra, Meerut, Aligarh, Lakhimpur Kheri, Basti, Shamli at Kairana, Farrukhabad, Auraiya, Kaushambi, Raebareli, Sant Kabir Nagar, Hathras, Bahraich, Unnao, Lucknow, Kasganj, Lalitpur, Mau, Azamgarh, Banda-Baberu, Sambhal at Chandausi, Ramabai Nagar (Kanpur Dehat), Budaun, Gautambuddha Nagar, Ballia with the request to inform the nominated officers accordingly.

You are further requested to direct the concerned officers to contact Sh. Shilohu Rao, GM, Capacity Building/Chief Investigator, NeGD at email: [shilohu@digitalindia.gov.in](mailto:shilohu@digitalindia.gov.in)/Tel No. 011-24301934 and Dr. Atul Kumar Pandey, Chairperson/Principal Investigator at email: [atulpandey@nliu.ac.in](mailto:atulpandey@nliu.ac.in) /Tel No. 9301075521 in case of any query.

3. **Sri Avnish Saxena**, District & Sessions Judge, Jhansi, **Sri Sanjay Shanker Pandey**, District & Sessions Judge, Gonda, **Sri Rajeev Bharti**, Presiding Officer, MACT, Sambhal at Chandausi, **Sri Mayank Chauhan**, Presiding Officer, MACT, Gonda and **Sushri Priti Chaudhary**, Deputy Director, JTRI, Lucknow.

You are requested to contact Sh. Shilohu Rao, GM, Capacity Building/Chief Investigator, NeGD at email: [shilohu@digitalindia.gov.in](mailto:shilohu@digitalindia.gov.in)/  
Tel No. 011-24301934 and Dr. Atul Kumar Pandey,  
Chairperson/Principal Investigator at email: [atulpandey@nliu.ac.in](mailto:atulpandey@nliu.ac.in) /Tel  
No. 9301075521 in case of any query.

4. The O.S.D. (Judicial)(Computer), High Court, Allahabad.

**sd/-**  
**Assistant Registrar (Services)**